

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 829/252(3)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2018.**

NAME OF THE COMPANY: M/s. Adarsh Garment Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252 (3)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Ms. Chandradip Bharati, Advocates for the Petitioner
Ms. Kusum Yadav, Company Prosecutor for the ROC

ORDER

Reply of the Roc is on record. To come for orders.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**